## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:175
ANSWERED ON:05.08.2010
AIR PROXIMITY RATE
Adsul Shri Anandrao Vithoba;Owaisi Shri Asaduddin

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether air proximity rate has been rising since 2007;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there is shortage of air traffic management services including Air Traffic Control, communication, navigation and surveillance to deal with air safety;
- (d) if so, the steps taken or being taken to meet the shortage of air traffic management services; and
- (e) the other steps being taken by the Government to ensure air safety in the wake of rise in airprox?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a), (b), (c), (d) and (e):- A Statement is laid on the Table of the House.

Statement referred to in the parts (a) to (e) of the Lok Sabha Starred Question () No. 175 for 05/08/2010 regarding `Air Proximity Rate`.

- (a):- No, Madam.
- (b):- 21, 17, 16 and 13 airprox incidents were reported from Airports Authority of India managed airports during the year 2007, 2008, 2009 and 2010 (till date) respectively.
- (c):- No, Sir. There is no shortage of air traffic management services including Air Traffic Control (ATC), communication, navigation and surveillance to deal with air safety.
- (d):- Does not arise.
- (e):- Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements making it mandatory to install Airborne Collision Avoidance System (ACAS) on aeroplanes. Mono pulse Secondary Surveillance radars have been installed at major airports in the country to provide altitude information to the Air Traffic Controllers. Air Traffic Management services are modernised to include air traffic conflict warning in the system. Flexible use of airspace to reduce traffic congestion in the airspace has been implemented. Regular proficiency checks for Air Traffic Controllers and pilots are carried out and corrective training is given wherever necessary. Specific co-ordination procedures for transfer of traffic from one unit to the other, have been established and are reviewed periodically. One separate Directorate of Air Space and Air Traffic Management in DGCA has been created for better surveillance and regulation of Air Traffic Management.